

(b) Irrigation is a State subject. Projects are planned, funded and implemented by the State Government from their own resources. The completion of the project depends upon the priority attached to it by the State Government.

Medical Herbs

2498. SHRI RAMESH CHENNITHALA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any efforts have been made to locate and identify the rare and precious medical herbs mentioned in the various Ayurvedic texts;

(b) if so, the details thereof;

(c) if not the reasons therefor; and

(d) the details of research done in hebal medicines and the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). Yes, Sir. The Central Council for Research in Ayurveda and Siddha, an autonomous organisation of Ministry of Health & Family Welfare has established 18 Survey of Medicinal Plants units in Seventeen States of the country to survey and locate the availability of such plants. Monographs/reports have been published in this regard on the basis of survey.

The Deptt of Dravya Guna Vigyan in National Institute of Ayurveda, Jaipur has also done work on rare herbs "pashanabhedha" and "Prasarini".

(c) Does not arise.

(d) Research Councils, Institutions under the Ministry of Health and Family Welfare and various other organisations specifically CSIR, are engaged in research on herbal medicines. Papers/bulletine have already been published in this regard.

National Institute of Ayurveda, Jaipur has also undertaken Research on Herbal Medicines like Prasarini, Shefalika, Mustak etc.

[Translation]

Amount for Repair of N.H. in M.P.

2499. SHRIMATI CHHABILA ARVIND NETAM : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of National Highways in Madhya Pradesh;

(b) the amount sanctioned for their repair during the last three years;

(c) whether the sanctioned amount has been fully utilised; and

(d) if not the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Nine.

(b) Rs. 4983.81 lacs were allocated, as Maintenance and Repair grants, during the years 1993-97 to 1995-96.

(c) Yes, Sir.

(d) Does not arise.

[English]

Pay of Anganwadi Teachers

2500. SHRI S. AJAY KUMAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal to increase the pay and other allowances of Anganwadi Teachers or Helpers; and

(b) if so, the details thereof and the action being taken in this regard with time frame of implementation of the same?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) No, Sir. The Anganwadi Workers and Helpers are honorary workers and are paid a fixed amount of honorarium per month. The Government had raised the honorarium of anganwadi workers and helpers w.e.f. October 2, 1992.

(b) Does not arise.

Ahmedabad-Vadodapa Express Way

2501. SHRI MAHESH KUMAR M. KANODIA :
SHRI VIJAY PATEL :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether it is a fact that the World Bank aided Ahmedabad-Vadodara Express way NE-I was taken up in the year 1987;

(b) if so, the progress made so far;

(c) the annual allocation made during the current financial year and the amount spent during each of last three years; and

(d) the time schedule for its completion?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). Yes, Sir. The physical progress of Road and Bridge works is about 59.18% till November '96.

(c) A sum of Rs. 10.00 crores has been allocated for the project during the current (1996-97) financial year. The expenditure figures for the last 3 years are as under :

1993-94	Rs. 31.63 Crores
1994-95	Rs. 19.12 "
1995-96	Rs. 14.00 "
	(upto November '96)

(d) After expulsion of the contractor for the road portion, taking up of the balance work on Build-Operate & Transfer basis is being explored. It is too early to indicate a definite time schedule for its completion.

Appeal by NCW

2502. SHRI UDAYSINGRAO GAIKWAD : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether some agencies like National Commission for Women and others have appealed to the people to donate for weaver families of Andhra Pradesh whose homes and looms have been destroyed in recent cyclone;

(b) if so, the details thereof with amount collected by each so far;

(c) whether the Government propose to rehabilitate such affected families with such donation; and

(d) if so, details thereof with steps proposed to be taken to rehabilitate other families?

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (d). Information is being collected and will be laid on the Table of the House.

[Translation]

Arsenic Pollution in Gujarat

2503. SHRI N.J. RATHWA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government are aware that diseases due to arsenic pollution in Gujarat, particularly in tribal and backward regions, are increasing rapidly;

(b) if so, whether the Union Government with the help of foreign health authorities, propose to take any concrete steps to eradicate the diseases, which are increasing due to arsenic pollution;

(c) the assistance Union Government have rendered to the State Government for the same during the last three yeass, year-wise;

(d) whether the Union Government have been urged by the State Government to allocate more funds for the same; and

(e) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) As per information received from Health, Medical Services and Medical Education (HS) Department of Government of Gujarat, there is no problem of diseases due to arsenic pollution in Gujarat.

(b) to (e). Do not arise.

[English]

C.T. Scan Machines

2504. SHRI MOHAN RAWALE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the names of Government hospitals in the Capital where C.T. Scan machines are not working properly and since when;

(b) the reasons therefor;

(c) whether due to this, the persons injured in accidents are not treated properly and they succumb to their injuries for lack of proper diagnosis and treatment; and

(d) if so, the measures taken by the Government to ensure proper working of C.T. Scan machines in hospitals?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). The C.T. Scan machines are in working condition in Central Government hospitals in Delhi. The information in respect of hospitals under the control of Govt. of NCT, Delhi is at enclosed statement.

(c) No, Sir. Such cases are referred to other hospitals in an ambulance accompanied by a Medical Officer as reported by Govt. of NCT of Delhi.

(d) Govt. of NCT, Delhi has informed that all possible efforts are made to ensure that machines work properly.

STATEMENT

Government of NCT of Delhi

Functioning of C.T. Scan Machines

Name of the Hospitals	Time since when not working properly	Reasons for not working
1	2	3
1. L.N.J.P. Hospital	24.7.96	The Head C.T. Scan Machine had gone defective.